

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.07.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4271 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 711 of 2024	Bhatti Jamnaram Mishrimal Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
2.	I.A. No. 4285 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 709 of 2024	Nakoda Logistic Pvt. Ltd. Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
3.	I.A. No. 4295 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 709 of 2024	Nakoda Logistic Pvt. Ltd. Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
4.	I.A. No. 4296 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 729 of 2024	Jitendra Kumar Chudiyaram Agarwal Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
5.	I.A. No. 4297 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 710 of 2024	Anandkumar P. Chopra Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
6.	I.A. No. 4301 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 710 of 2024	Anandkumar P. Chopra Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
7.	I.A. No. 4302 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 730 of 2024	Keshar Bhursingh Chaudhary Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
8.	I.A. No. 4303 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Kamal Sponge Steel & Power Ltd. Vs. Mahakaleshwar Mines & Metals Pvt. Ltd. & Anr.	Ambar Tewari

9.	I.A. No. 4305 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 731 of 2024	Shruti Timber Pvt. Ltd. Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
10.	I.A. No. 4306 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 730 of 2024	Keshar Bhursingh Chaudhary Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
11.	I.A. No. 4307 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 711 of 2024	Bhatti Jamnaram Mishrimal Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
12.	I.A. No. 4308 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 729 of 2024	Jitendra Kumar Chudiyaram Agarwal Vs. Ramchandra D. Choudhary, RP of Vijay Timber Industries Pvt. Ltd. & Ors.	Vivek Jain
13.	I.A. No. 4309 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Deepak Khosla

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By order
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Assistant Registrar